

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:532
ANSWERED ON:21.11.2001
IRREGULARITIES IN PURCHASE AND SUPPLY OF MEDICINES
ANITA ARYA;RAMDAS ATHAWALE

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether CGHS dispensaries in National Capital Territory of Delhi are facing acute shortage of medicines;
- (b) if so, the details thereof;
- (c) whether the Government are also aware of several irregularities in purchase and supply of medicines for the CGHS beneficiaries of Delhi;
- (d) if so, the action taken against the officers/employees found guilty;
- (e) whether the CGHS beneficiaries also get the indented medicines prescribed by the expert doctors after many days; and
- (f) if so, the reasons and the remedial steps likely to be taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR)

- (a)&(b): By and large all the listed formulary medicines required for day to day use are available in CGHS dispensaries in Delhi. Non-available medicines which are prescribed by the specialists are procured from Authorised Local Chemist against individual prescription and given to the beneficiaries.
- (c)&(d): Information is being collected and would be laid on the Table of the Sabha.
- (e)&(f): No, Sir. The medicines are given to the CGHS beneficiaries on the next working day after the beneficiary has submitted the prescription for indent.